

**TELECOM DISPUTES SETTLEMENT AND APPELLATE
TRIBUNAL NEW DELHI**

DATED THE 13th AUGUST, 2001

APPEAL NO. 4 of 2001
(With M.A.No.37 of 2001)

Escotel Mobile Communication Ltd.	...	Appellants
Versus		
Bharat Sanchar Nigam Ltd. & Ors.	...	Respondents

BEFORE:

**HON'BLE MR. JUSTICE SUHAS C. SEN,
CHAIRPERSON**

**MR. R.U.S. PRASAD, MEMBER
MR. P.R. DASTUPTA, MEMBER**

For the Appellants	:	Mr. Deepankar Gupta, Senior Advocate Ms. Pallavi S. Shroff Mr. T. Srinivasan Muthry, Mr. P.K. Prabhat, advocates with him
For the Respondents	:	
BSNL		Mr. Maninder Singh, Mr. Ankur Talwar and Ms. Ritika Anand, Advocates with him
ABTO		Mr. Ramji Srinivasan, Advocate Mr. Narender Singh, Advocate Ms. Geeta Nair, Advocate

ORDER

The Appeal is dismissed as withdrawn

Sd/-
(SUHAS C. SEN)
CHAIRPERSON

Sd/-
(R.U.S. PRASAD)
MEMBER

Sd/-
(P.R.DASGUPTA)
MEMBER

